शहरी विकास विभाग, (संसदीय शाखा) राष्ट्रीय राजधानी क्षेत्रः दिल्ली सरकार 09वॉ तल, सी — विंग, दिल्ली सचिवालय आई.पी एस्टेट, नई दिल्ली—110002

एफ. 53 (05) अता0 प्र0-71/द्वि. सत्र (बजट सत्र) 2025/दिविस/श.वि./387-389 दिनांक: १५.03.2025

सेवा में,

उप सचिव (प्रश्न शाखा) दिल्ली विधानसभा सचिवालय, राष्ट्रीय राजधानी क्षेत्रः दिल्ली सरकार पुराना सचिवालय, दिल्ली–110054.

विशेष रिष

महोदय,

आपको उपरोक्त विषय में उद्धृत विधानसभा प्रश्न के उत्तर की 100 प्रतियाँ, माननीय मंत्री, शहरी विकास विभाग, दिल्ली सरकार, द्वारा अनुमोदित अग्रिम कार्यवाही हेतु संलग्न है।

संलग्नः उपरोक्तानुसार

भवदीय

उप-सचिव (सं० शा०)

प्रतिलिपि:-

 सचिव, माननीय शहरी विकास मंत्री, दिल्ली सचिवालय, नई दिल्ली को प्रश्न के उत्तर की दो प्रतियों सहित।

2. निदेशक, सूचनां एवं प्रचार निदेशालय, पुराना सचिवालय, दिल्ली को प्रश्न के उत्तर की 100 प्रतियों सिहत।

उप-सचिव (सं० शा०)

शहरी विकास विभाग राष्ट्रीय राजधानी क्षेत्रः दिल्ली सरकार 9वां तल, सी–विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ एस्टेट, नई दिल्ली–110002.

मान्नीय विधायक का नाम

: श्री विशेष रवि

दिनांक

: 26.03.2025

विधानसभा अतारांकित प्रश्न संख्या

: 71

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्र.सं.	प्रश्न	उत्तर
क	गायों के संबंध में कार्रवाई हेतु दिल्ली नगर निगम को	स व सलग्न क्षत्रा स जावार गुड़ा गुजा विस्की प्रतिलिप
	लिखित पत्र संख्या 126717 दिनांक 20/05/2024 पर क्या कार्रवाई की गई है;	वार्ड 83 में आवारा गायों को पालने वाले डेयरी मालिकों के खिलाफ FIR दर्ज करने के 05 पत्र (अनुलंग्नक—'ख') पुलिस थाने में भेजने के साथ—साथ डी.एम.सी. एक्ट क अंतर्गत 21 चालान की भी
ख	यदि नहीं की गई तो क्यों नहीं की गई तथा इसके लिए कौन–कौन से अधिकारी जिम्मेदार हैं; और	इसके अतिरिक्त इस संदर्भ में कड़ी सुरक्षा एवं निगरानी हेत् 05 पत्र (अनुलंग्नक–'ग') पुलिस थाना, डी.बी. गुप्ता में विभाग द्वार
ग	उपर्युक्त संबंध में कार्रवाई तथा इस समस्या का समाधान कब तक होगा?	विधानसभा क्षेत्र में डेयरी से संबंधित कार्य न कर सके । नापव्य

J.P. MEENA

Dy. Secretary (U.D./P.C.)

Govt. of NCT of Delhi

Delhi Secretariat

I.P. Estate, New Delhi-02

Table 'A'

क्रमांक		· C
	माह	वार्ड सं.82 से उठाये गये आवारा पशुओं की संख्या
1.	जून 24	04
2.	जुलाई	02
3.	अगस्त	06
4.	सितम्बर	02
5.	अक्टूबर	04
6.	नवम्बर	- 03
7.	जनवरी25	03
8.	फ़रवरी	. 05
	कुल	29

Table 'B'

क्रमांक	माह	वार्ड सं. 83 से उठाये गये आवारा पशुओं की संख्या
. 1.	मई 24	03
2.	जून	11
3.	जुलाई	. 21
3.	अगस्त	05
4.	सितम्बर	03
5.	अक्टूबर	05
6.	नवम्बर	05
7.	दिसम्बर	05
7.	जनवरी25	`24
8.	मार्च	14
149	कुल	96

अनुलम्भवा क्रि १५६



No. VO/KBZ/2025/ 988 =:

Municipal Corporation of Delhi

Veterinary Services Department
Karol Bagh Zone, 3rd Floor, Room No. 408,
Nigam Bhawan, D.B. Gupta Road
Karol Bagh, Anand Parbat, New Delhi-05
E-Mail: vsdkbz123@gmail.com,

Tel No. 011-25818501

Date: 17/3/2025

To,

The SHO, DBG Road, New Delhi

Subject: - Regarding request to take appropriate action including lodgment of FIR U/S 98 DP Act & 291 of Bhartiya Nyaya Sanhita 2023 against Sh. Lala S/o Sh. Jagmal R/o L-4, Railway Colony, Loco Shed, Kishan Ganj, Near Shiv Mandir, Delhi.

The Hon'ble High Court of Delhi in CWP No. 3791/2000 (Common Cause Society V/s UOI &Ors.) and in WPC no. 697/2016 Sham Sharma V/s GNCTD and others has directed MCD to remove/relocate all the unauthorized dairies from the urban area of Delhi. It is pertinent here to mention that as per the directions of Hon'ble High Court of Delhi in the CWP no. 3791/2000:

- The MCD & Police Department should work together jointly to stop the menace of stray/illegal dairy cattles.
- Co-ordination committee shall be constituted in each of police districts. Each
 committee consists of Dy. Commissioner, MCD of area and Dy. Commissioner of
 Police of the Concerned District. The two member of committee shall be
 responsible for eradicating the menace of stray/illegal dairy cattles.

In view of the above Veterinary Services Department, Karol Bagh Zone has been conducting regular raids/actions with or without police force of P.S DBG Road, Delhi for removing the straying/illegal dairies cattles. However, it has been observed by field staff and Milch Tax Inspector that some persons are keeping the cattles in large numbers/running the dairy activity in the Public land, Loco Railway Colony, Kishan Ganj area and let them loose after milking to roam freely in the public streets/roads of Kishannganj area. Moreover, during the action/raid by this department, these offenders take away/hide their cattles in Public land, Loco

141c 18/c

Railway Colony, Kishan Ganj area and other areas and they let their cattle loose to stray on the roads/streets again as soon as the MCD team concludes the action in the area and also after the working hours of MCD team in early morning/late evening/night. These roaming stray cattle create hindrance in smooth movement of traffic and pose risk of serious road accidents and injuries.

Further, it has been brought to the notice by Milch Tax Inspector and field staff that one Sh. Lala S/o Jagmal R/o L-4, Railway Colony, Loco Shed, Kishan Ganj, Near Shiv Mandir, Delhi, is still keeping the cattles illegally in Public land, Loco Railway Colony, Kishan Ganj area and lets his cattles loose to stray on the roads/streets of Kishanganj and other adjoining areas which not only cause hindrance in the traffic movement but also create insanitary condition in that area & also pose risk of severe/fatal injury to the general public as large no. of people visit this place.

Hence, based on the prima facie/observations of staff as mentioned above, it is requested for strict surveillance of area and to investigate the matter properly and take appropriate actions as per law including lodgment of FIR under section 98 DP Act & 291 of Bhartiya Nyaya Sanhita 2023 against the offenders so that such illegal dairy activity/straying of cattle should not happen by the offenders in the Kishanganj area.

MTI/KBZ

Veterinary Officer Veterinary Officer

Veterinary Officer Rarol F 100 7 one One One Officer Rarol Bagh Zone Muricipal Consortation of Delhi Rarol Bagh Zone Muricipal Consortation of Delhi

Copy for information: -

Dy. Commissioner, Karol Bagh Zone, MCD

Office Copy

17/5



No. VO/KBZ/2025/ 986

Municipal Corporation of Delhi

Veterinary Services Department
Karol Bagh Zone, 3rd Floor, Room No. 408,
Nigam Bhawan, D.B. Gupta Road
Karol Bagh, Anand Parbat, New Delhi-05
E-Mail: vsdkbz123@gmail.com,
Tel No. 011-25818501

Date: 17/3 /2025

To,

The SHO, DBG Road, New Delhi

Subject: - Regarding request to take appropriate action including lodgment of FIR U/S 98 DP Act & 291 of Bhartiya Nyaya Sanhita 2023 against Sh. Arun Yadav S/o Sh. Balbir R/o H.No.8696, Shidipura, Karol Bagh, New Delhi.

The Hon'ble High Court of Delhi in CWP No. 3791/2000 (Common Cause Society V/s UOI &Ors.) and in WPC no. 697/2016 Sham Sharma V/s GNCTD, and others has directed MCD to remove/relocate all the unauthorized dairies from the urban area of Delhi. It is pertinent here to mention that as per the directions of Hon'ble High Court of Delhi in the CWP no. 3791/2000:

- The MCD & Police Department should work together jointly to stop the menace of stray/illegal dairy cattles.
- Co-ordination committee shall be constituted in each of police districts. Each
 committee consists of Dy. Commissioner, MCD of area and Dy. Commissioner of
 Police of the Concerned District. The two member of committee shall be
 responsible for eradicating the menace of stray/illegal dairy cattles.

In view of the above Veterinary Services Department, Karol Bagh Zone has been conducting regular raids/actions with or without police force of *P.S* DBG Road, Delhi for removing the straying/illegal dairies cattles. However, it has been observed by field staff and Milch Tax Inspector that some persons are keeping the cattles in large numbers/running the dairy activity in the Public land, Loco Railway Colony, Kishan Ganj area and let them loose after milking to roam freely in the public streets/roads of Kishannganj area. Moreover, during the action/raid by this department, these offenders take away/hide their cattles in Public land, Loco Railway Colony, Kishan Ganj area and other areas and they let their cattle loose to stray on the roads/streets again as soon as the MCD team concludes the action in the area and also after the

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> working hours of MCD team in early morning/late evening/night. These roaming stray cattle create hindrance in smooth movement of traffic and pose risk of serious road accidents and injuries.

> Further, it has been brought to the notice by Milch Tax Inspector and field staff that one Sh. Arun Yadav S/o Balbir R/o H.No.8696, Shidipura, Karol Bagh, Delhi, is still keeping the cattles illegally in Public land, Loco Railway Colony, Kishan Ganj area and lets his cattles loose to stray on the roads/streets of Kishanganj and other adjoining areas which not only cause hindrance in the traffic movement but also create insanitary condition in that area & also pose risk of severe/fatal injury to the general public as large no. of people visit this place.

Hence, based on the prima facie/observations of staff as mentioned above, it is requested for strict surveillance of area and to investigate the matter properly and take appropriate actions as per law including lodgment of FIR under section 98 DP Act & 291 of Bhartiya Nyaya Sanhita 2023 against the offenders so that such illegal dairy activity/straying of cattle should not happen by the offenders in the Kishanganj area.

Offiderinary Officer

Copy for information: -

Dy. Commissioner, Karol Bagh Zone, MCD

Office Copy



Municipal Corporation of Delhi Veterinary Services Department Karol Bagh Zone, 3rd Floor, Room No. 408,

Nigam Bhawan, D.B. Gupta Road Karol Bagh, Anand Parbat, New Delhi-05

E-Mail: vsdkbz123@gmail.com, Tel No. 011-25818501

Date: 04/07/2024



No. VO/KBZ/2024/ 293

To.

The SHO PS: D.B Gupta Road New Delhi

Subject

Regarding necessary action including registration of FIR against the persons involved in illegal dairy activity in Railway Colony Kishanganj and its adjoining area.

Ref.

Letter no. 126717/20/5/2024 dated 20.05.2024 of Sh. Vishesh Ravi, Honble MLA, Karol Bagh Constituency.

2. Common Cause Society V/s Union of India & Ors in CWP no.

With respect to the subject under reference as mentioned above, it is informed that as per the Hon'ble High Court Delhi vide order vide CWP no. 3791/2000 dated 16/12/2002

"The MCD, the NDMC and the police department should work together to stop

 "Goordination Committee shall be constituted in each of the police district. Each committee shall consist of the Deputy Commissioner of MCD of the area/Secretary NDMC, and the Deputy Commissioner of Police of the concerned District. The two-member Committee shall be responsible for eradicating the menace of stray cattle.

In compliance of the above said, during the coordination committee meeting held under the chairmanship of Deputy Commissioner, Karol Bagh Zone on 12.12.2023 the necessary directions has been given to take necessary action as per rule against the persons involved in illegal dairy activity in government land and urban area of Delhi

In this regard, please find enclosed herewith the reference letter vide no. 126717/20/5/2024 dated 20.05.2024 of Sh. Vishesh Ravi, Hon'ble MLA, Karol Bagh Constituency which is self-explanatory. The Veterinary Services Department has been taking regular actions with police force against the straying cattles in the Loco Railway Colony, Kishanganj & adjoining areas wherein impounded cattles are sent to Gaushala

Further, it is requested to look into the matter and take necessary action as per law against illegal dairy owners in the above mentioned area. The concerned beat officer of the areas may kindly be directed to keep the strict watch & ward of above said areas and identify the persons involved in illegal dairy activity with giving warning to stop such activities immediately in the areas, falling which necessary action be taken including registration of FIR under relevant sections as applicable.

Encl: As above

Karol Bagh Zone

Copy for kind information to:-

1. Dy. Commissioner, Karol Bagh Zone

2. Dy. Commissioner of Police, West District, Dariyaganj, Delhi.

3. Office Copy.

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Municipal Corporation of Delhi

Veterinary Services Department

Karol Bagh Zone, 3rd Floor, Room No. 408, Higam Bhawan, D.B. Gopta Road Karol Bagh, Anand Parbat, New Delhi-05 E-Mall: vsdkbz123@gmail.com,

Tel No. 011-25018501

No. VO/KB7/2023/ / /3

Villay sail

Date: 0/1 8/2023

To.

The SHO, D.B Gupta Road,

6 0 m. C

Subject: -

Delhi

Request to lodge FIR U/S 289 IPC 1860 & 98 DP Act 1978 against Sh. Lala S/o Sh. Jaginal R/o L-f, Railway Colony, Loko Shed, Kishan Ganj near Shiv Mandir, New Delhi.

Sir.

The Hon'ble High Court of Delhi in CWP No. 3791/2000 (Common Cause Society V/s UOI & Ors.) and in WPC no. 697/2016 Sham Sharma V/s GNCTD and others has directed MCD to remove/relocate all the mauthorized dairies from the urban area of Delhi.

It is pertinent here to mention that the Hou'ble High Court of Delhi in the CWP no. 3791/2000 has constituted a <u>Two-Member "Co-ordination Committee" comprising of Dv. Commissioner of Municipal Corporation & Dv. Commissioner of Police of the respective district to ensure the eradication of stray cattle and illegal duiries from urban areas. The Hon'ble High Court in the same case also directed that "Prosecutions should be launched U/S 98 of Delhi Police Act 1978 & Section 289 of Indian Penal Code, 1860 against the owners of any eattle and boving animals which are found on the streets and roads".</u>

In view of the above Veterinary Services Department, Karol Bagh Zone has been conducting regular raids with and without police force of P,S D,B Gupta Road, Dethi for removing the illegal dairies/ stray cattle, but it has been observed that during the field raid/action these illegal dairy owners take myay & hide their cattles in other area during the day time and bring them back when the MCD staff leaves for office. They let their cattle loose to stray on the roads/streets in the evening when the Municipal staff is not in the field. These roaming stray cattle create hindrance in smooth movement of traffic and may also cause road accidents and injury to people.

PTO

Railway Colony. Loko Shed, Kishan Ganj near Shiv Mandir, New Delhi, is still keeping the earlies illegally in Public Land, Loko Railway Colony, Kishan Ganj, Delhi. Sh. Lala lets his caules loose to stray on the roads/streets Public Land, Loko Railway Colony, Kishan Ganj, Delhi and other adjoining areas which not only cause hindrance in the traffic movement but also create insanitary condition in that area & pose risk of road-accident & injury to the public as large no. of people visit this place.

In view of above it is requested that an FIR U/S 98 of Delhi Police Act 1978 & section 289 of IPC, 1860 as well us under section 268, 269 & 270 of IPC may kindly be lodged against Sh. Lala S/o Sh. Jagmal R/o L-4, Railway Colony, Loko Shed, Kishan Ganj near Shiv Mandir, New Delhi, for keeping dairy/cattle without any license and letting them loose to stray on the street/roads thereby causing nuisance, insanitary conditions besides showing non compliance of orders of The Hen'ble High Court of Delhi.

. Thanking You

Sundar Singh Milch Tax Inspector Karol Bugh Zone

Copy for information: -Veterinary Officer, Karol Zone, MCD Office Copy

Me Ac



No. VO/KBZ/2023/357

Municipal Corporation of Delhi-

Veterinary Services Department
Karol Bagh Zone, 3rd Floor, Room No. 408,
Nigam Bhawan, D.B. Gupta Road
Karol Bagh, Anand Parbat, New Delhi-05
E-Mall: vsdkbz123@gmail.com,
Tel No. 011-25818501

Date: 28 /57/2023

To.

The SHO, D.B Gupta Road, Delhi

Subject: -

Request to lodge FIR U/S 289 IPC 1860 & 98 DP Act 1978 against Sh. Lala S/o Sh. Jagmal R/o L-4, Railway Colony, Loko Shed, Kishan Ganj near Shiv Mandir, New Delhi.

Sir.

The Hon ble High Court of Delhi in CWP No. 3791/2000 (Common Cause Society V/s UOI & Ors.) and in WPC no. 697/2016 Sham Sharma V/s GNCTD and others has directed MCD to remove/relocate all the unauthorized dairies from the urban area of Delhi.

7.6

It is pertinent here to mention that the Hon'ble High Court of Delhi in the CWP no. 3791/2000 has constituted a Two-Member "Co-ordination Committee" comprising of Dv. Commissioner of Municipal Corporation & Dv. Commissioner of Police of the respective district to ensure the eradication of stray cattle and illegal dairies from urban areas. The Hon'ble High Court in the same case also directed that "Prosecutions should be launched U/S 98 of Delhi Police Act 1978 & Section 289 of Indian Penal Code, 1860 against the owners of any cattle and bovine animals which are found on the streets and roads".

In view of the above Veterinary Services Department, Karol Bagh Zone has been conducting regular raids with and without police force of P.S.D.B Gupta Road, Delhi for removing the illegal dairies/ stray cattle, but it has been observed that during the field raid/action these illegal dairy owners take away & hide their cattles in other area during the day time and bring them back when the MCD staff leaves for office. They let their cattle loose to stray on the roads/streets in the evening when the Municipal staff is not in the field. These roaming stray cattle create hindrance in smooth movement of raffice and may also cause road accidents and injury to people.

It has been already brought to your notice that one Sh. Lala S/o Sh. Jagmal K. J. L. J. Railway Colony, Loko Shed, Kishan Ganj near, Shiv Mandir, New Delhi, is still keeping the cattles illegally in Public Land, Loko Railway Colony, Kishan Ganj, Delhi. Sh. Lala lets his cattles loose to stray on the roads/streets Public Land, Loko Railway Colony, Kishan Ganj, Delhi and other adjoining areas which not only cause hindrance in the traffic movement but also create insanitary condition in that area & pose risk of road accident & injury to the public as large no. of people visit this place.

In view of above it is requested that an FIR U/S 98 of Delhi Police Act 1978 & section 289 of IPC, 1860 as well as under section 268, 269 & 270 of IPC may kindly be lodged against Sh. Lala S/a Sh. Jagmal R/o L-4, Railway Colony, Loko Shed, Kishan Ganj near Shiv Mandir, New Delhi, for keeping dairy/cattle without any license and letting them loose to stray on the street/roads thereby causing nuisance, insanitary conditions besides showing non compliance of orders of The Hon'ble High Court of Delhi.

Thanking You

Satya Narain Mileh Tax Inspector Karol Bagh Zone

Copy for information: -Veterinary Officer, Karol Zone, MCD Office Copy



No. VO/KBZ/2025/ 789.

Municipal Corporation of Delhi Veterinary Services Department

Karol Bagh Zone, 3rd Floor, Room No. 408. Nigam Bhawan, D.B. Gupta Road Karol Bagh, Anand Parbat, New Delhi-05 E-Mail: vsdkbz123@gmail.com, Tel No. 011-25818501

Date: 18/03/2025

The SHO,

To.

PS: D.B Gupta Road,

New Delhi

Subject Strict surveillance for not allowing illegal dairy activities at

DCM Road, Gaushala Road, Railway Colony Kishanganj &

adjoining area near D.B Gupta Road, Delhi.

Ref. Common Cause Society V/s Union of India & Ors in CWP no.

3791/2000.

Sir,

With reference to subject cited above, in compliance with the directions of the Hon'ble High Court regarding removal of stray cattle and illegal dairies, the action against illegal dairies/cattle was taken jointly with PS D.B Gupta Road at DCM Road, Gaushala Road, Railway Colony, Kishanganj & adjoining area near D.B Gupta Road (D.B Gupta Road jurisdiction) on 11.03, 13.03, & 15.03.25. During the action, total 11 stray cattles found in the above-mentioned areas were impounded and have been sent to Gaushala for rehabilitation. The photographs taken during this drive are

It is therefore, requested that the concerned Division/Beat Officer of the area may be directed to keep a strict vigil and does not to allow any person/illegal dairy owners/offenders to keep/run the dairy/cattles illegally. In case of re-occurrence of illegal dairy activity/cattle presence or roaming, action must be initiated as per

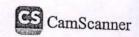
Encl: As above

Copy for kind information to: -

1. Dy. Commissioner, Karol Bagh Zone, MCD.

2. Office Copy.

BagthZone Nuncipal Corporation of Delhi



8/c



No. VO/KB7./2025/796

Municipal Corporation of Delhi

Veterinary Services Department

Karol Bagh Zone, 3rd Floor, Room No. 408,
Nigam Bhawan, D.B. Gupta Road
Karol Bagh, Anand Parbat, New Delhi-05
E-Mail: vsdkbz123@gmail.com,
Tel No. 011-25818501

Date: 06/01/2025

To,

The SHO, PS: D.B Gupta Road, New Delhi

Subject :- Strict surveillance for not allowing illegal dairy activities at

DCM Road, Gaushala Road, Kishanganj & adjoining area

near D.B Gupta Road, Delhi.

Ref. : Common Cause Society V/s Union of India & Ors in CWP no.

3791/2000.

Sir,

With reference to subject cited above, in compliance with the directions of the Hon'ble High Court regarding removal of stray cattle and illegal dairies, the action against illegal dairies/cattle was taken jointly with PS D.B Gupta Road at DCM Road, Gaushala Road, Kishanganj & adjoining area near D.B Gupta Road (D.B Gupta Road jurisdiction) on 02.01, & 06.01.25. During the action, total 15 stray cattles found in the above mentioned areas were impounded and have been sent to Gaushala for rehabilitation. The photographs taken during this drive are enclosed herewith.

It is therefore, requested that the concerned Division/Beat Officer of the area may be directed to keep a strict vigil and does not to allow any person/illegal dairy owners/offenders to keep/run the dairy/cattles illegally. In case of re-occurrence of illegal dairy activity/cattle presence or roaming, action must be initiated as per relevant sections of Law as applicable.

Encl: As above

Veterinary Officer Karol Bagh Zone

Copy for kind information to: -

1. Dy. Commissioner, Karol Bagh Zone, MCD.

/2. Office Copy.

0/0



No. VO/KBZ/2024/ 380

Municipal Corporation of Delhi Veterinary Services Department

Karol Bagh Zone, 3rd Floor, Room No. 408, Nigam Bhawan, D.B. Gupta Road Karol Bagh, Anand Parbat, New Delhi-05 E-Mail: vsdkbz123@gmail.com, Tel No. 011-25818501

Date: 07/ 8/2024

To,

The SHO

PS: D.B Gupta Road,

New Delhi

Regarding Strict surveillance for not allowing illegal dairy Subject: -

Common Cause Society V/s Union of India & Ors in CWP no. 3791/2000. Ref.

Sir.

With reference to subject cited above, in compliance with the directions of the Hon'ble High Court regarding removal of stray cattle and illegal dairies, the action against illegal dairies/cattle was taken with police assistance at Ram Swaroop Vidyarthi Marg, Near CNG Pump, Anand Parbat & its adjoining area (PS D.B Gupta Road, jurisdiction) on 26.07.24. During the actions total 05 cattles found in the above mentioned areas were impounded and have been sent to Gaushala for rehabilitation. The photographs taken during this drive are enclosed herewith.

It is therefore, requested that the concerned Division/Beat Officer of the area may be directed to keep a strict vigil and do not to allow any person to keep/run the dairy/cattles illegally in the above mentioned area. In case of re-occurrence of illegal dairy activity/cattle roaming in the pubic area, action must be initiated as per sections 289, 428 & 429 of Indian Penal Code, Section 98/relevant sections of Delhi Police Act as applicable, against the illegal dairy owner/offenders.

Encl: As above

Copy for kind information to :-

1. Dy. Commissioner, Karol Bagh Zone

2. Dy. Commissioner of Police, Gentral District, Dariyaganj, Delhi. Karol Bagh Zon

CamScanner



. Municipal Corporation of Delhi Veterinary Services Department

Karol Bagh Zone, 3rd Floor, Room No. 408, Nigam Bhawan, D.B. Gupta Road Karol Bagh, Anand Parbat, New Delhi-05 E-Mail: vsdkbz123@gmail.com. Tel No. 011-25818501

Date: 23 /07-/2024

No. VO/KBZ/2024/351

To,

The SHO

PS: D.B Gupta Road,

New Delhi

Subject: -

Regarding Strict surveillance for not allowing illegal dairy

Deputy Commission Karol Bagh Zone

Ref.

Common Cause Society V/s Union of India & Ors in CWP no. 3791/2000.

Sir.

With reference to subject cited above, in compliance with the directions of the Hon'ble High Court regarding removal of stray cattle and illegal dairies, the action against illegal dairies/cattle was taken with police assistance at CNG Pump, Military Road, Near Anand Parbat & its adjoining area (PS D.B Gupta Road, jurisdiction) on 16.07.24. During the actions total 07 cattles found in the above mentioned areas were impounded and have been sent to Gaushala for rehabilitation. The photographs taken during this drive are enclosed herewith.

It is therefore, requested that the concerned Division/Beat Officer of the area may be directed to keep a strict vigil and do not to allow any person to keep/run the dairy/cattles illegally in the above mentioned area. In case of re-occurrence of illegal dairy activity/cattle roaming in the pubic area, action must be initiated as per sections 289, 428 & 429 of Indian Penal Code, Section 98/relevant sections of Delhi Police Act as applicable, against the illegal dairy owner/offenders.

Encl: As above

Veterinary Officer Karol Bagh Zone

Copy for kind information to:-

T. Dy. Commissioner, Karol Bagh Zone

2. Dy. Commissioner of Police, Central District, Dariyaganj, Delhi.



No. VO/KBZ/2024/

Municipal Corporation of Delhi Veterinary Services Department

Karol Bagh Zone, 3rd Floor, Room No. 408, Nigam Bhawan, D.B. Gupta Road Karol Bagh, Anand Parbat, New Delhi-05 E-Mail: vsdkbz123@gmail.com, Tel No. 011-25818501

To,

The SHO

PS: D.B Gupta Road

New Delhi

Regarding Strict surveillance for not allowing illegal dairy Subject: activities.

Common Cause Society V/s Union of India & Ors in CWP no. 3791/2000. Ref.

Sir,

With reference to subject cited above, in compliance with the directions of the Hon'ble High Court regarding removal of stray cattle and illegal dairies, the action against illegal dairies/cattle was taken with police assistance at Loco Railway Colony, Kishanganj & its adjoining area (P.S DB Gupta Road jurisdiction) on 10.07.24 & 11.07.24. During the actions total 15 cattles found in the above mentioned areas were impounded and have been sent to Gaushala for rehabilitation. Thephotographs taken during this drive are enclosed herewith.

It is therefore, requested that the concerned Division/Beat Officer of the area may be directed to keep a strict vigil and do not to allow any person to keep/run the dairy/cattles illegally in the above mentioned area. In case of re-occurrence of illegal dairy activity/cattle roaming in the pubic area action must be initiated as per sections 289, 428 & 429 of Indian Penal Code, Section 98/relevant sections of Delhi Police Act as applicable, against the illegal dairy owner/offenders.

· Encl: As above

Veterinary Officer Karol Bagh Zone

Copy for kind information to : -

1. Dy. Commissioner, Karol Bagh Zone

2. Dy. Commissioner of Police, Central District, Dariyaganj, Delhi.

3. Office Copy.